

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6174/2012

(From the judgement and order dated 13/06/2012 in CRLA No. 260/2011 of The  
HIGH COURT OF BOMBAY AT AURANGABAD)

PRAMOD BHANUDAS SOUNDANKAR

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail and permission to file additional documents and  
office report)

Date: 26/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.  
Mr. Shivaji M. Jadhav, Adv.  
Mr. Brijkishor Sah, Adv.  
Mr. Anish R. Saha, Adv.

For Respondent(s) Mr. Sanjay Kharde, Adv.  
Ms. Asha Gopalan Nair, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Order reserved.

| (DEEPAK MANSUKHANI)  
| Court Master

| (M.S. NEGI)  
| Court Master